

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
KOLKATA

LIBRARY

OA. 350/00067/2015

Date of Order: 16.03.2016

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member

Krishna Das Sharma

Vs.

Posts

For the Applicant : None

For the Respondents : Mr. BP Manna, Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:-

This matter is taken up in Single Bench in terms of Appendix VIII of Rule 154 of CAT Rules of Practice, as no complicated question of law is involved, and with the consent of learned counsel for respondents.

2. None for applicant. As such Rule 15(1) of CAT (Procedure) rules, 1987 is invoked.
3. Heard learned counsel for respondents.
4. Learned counsel for respondents placed on record a communication dated 15.09.2015 wherefrom it appears that an approval has been granted by the Competent Authority for appointment of Shri Krishna Das Sharma, S/O Late Sitaram Thakur, Ex-Gr. D, Asansol Division to the cadre of Postal Assistant in Asansol Division in relaxation of normal rules of recruitment as a special case, on compassionate grounds.
5. Learned counsel for respondents submits that the grievance of the applicant has been redressed and the relief sought for has been granted. Therefore, the application has become infructuous.
6. Accordingly, the OA is disposed of without any order.

*Bidisha Banerjee*  
(Bidisha Banerjee)  
Member (J)